

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2858  
ANSWERED ON:10.12.2014  
VIOLATION OF RULES BY PRIVATE INSTITUTIONS  
Karadi Shri Sanganna Amarappa

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether unaided schools and colleges are admitting 5 to 6 times more than their intake capacity without increasing faculty strength or academic infrastructure;
- (b) if so, the details thereof;
- (c) whether the Government has any mechanism to ensure that the private educational institutions adhere strictly to the stipulated rules;
- (d) if so, the details thereof;
- (e) the number of private institutions booked for violating the rules; and
- (f) the action taken by the Government against such institutions?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) and (b): Such data in respect of unaided Schools and Colleges are not maintained by the Ministry. However, the Central Board of Secondary Education (CBSE) has not received such specific complaints against its affiliated schools. The intake capacity of Colleges is determined by the concerned affiliating Universities and relevant statutory Council.

(c) and (d): CBSE issues circulars to its affiliated schools from time to time for adherence of Affiliation and Examinations Bye-Laws. University Grants Commission (UGC) has issued "Guidelines for Students Entitlement – 2012" to monitor intake capacity in Colleges/Universities.

(e) and (f): No such data is maintained by the Ministry.